GOVERNMENT OF PUNJAB DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (I. A. S. BRANCH)

ORDER OF THE GOVERNOR OF PUNJAB

Shri Narinder Singh, PCS, Joint Secretary Rehabilitation, Punj. Chandigarh will hold charge of the post of Joint Secretary Revenue, Punjab, in addition to his existing assignment, with effect from the 1st March, 1993.

Dated, Chandigarh, the 29 mel March, 1993

A.S. CHATHA Chief Secretary to the Government of Punjab

Dated, Chandigarh, the 22nd March, 1993 No.6/64/93-IAS(3)/ 4790 A copy is forwarded to Shri Narinder Singh, PCS, Joint Secreta Rehabilitation, Punjab, Chandigarh for information and necessary action.

(R.L. KAPOOR)

Joint Secretary to the Government of Punj Dated, Chandigarh, the 22nd March, 1993 No.6/64/93-IAS(3)/ 4791

A copy each is forwarded for information and action, where

All Financial Commissioners, Principal Secretaries and necessary, to s-Administrative Secretaries to the Government of Punjab.

The Secretary to the Governor of Punjab.
The Principal Secretary to the Chief Minister of Punjab. The Commissioners, Patiala, Jalandhar and Ferozepur Divisions. 2. 3.

All Heads of Departments in the State. 4.

All Deputy Commissioners in the State The Accountant General (Accounts and Entitlement), Punjab, 5. 7.

7. The Accountant General (Audit), Punjab, Chandigarh.

8. 9.

The Resident Financial Commissioner, Government of Punjab,
Punjab Bhavan, Copernicus Marg, New Delhi.
The Deputy Secretary Accounts, Punjab Civil Secretariat.
Shri P.S.Mand, PCS, Secretary, Regional Transport Authority, 10. 11.

The Joint Director (Press), Department of Information and Patiala. Public Relations, Punjab, Chandigarh. 12.

(R.L. KAPOOR)

Joint Secretary to the Government of Pun

Internal Distribution OSD/CS, SCS, PS/SPGA, Steno/JSP, Sudts., ASR, Trg., PCS-I, PCS_II, Accounts-I, Accounts-V Branches, Ad.O. R.A., PA/JSS Chief Librarian, 1SI, 2SI, 4SI, 5SI, 6SI, Rdr IAS Branch)